

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.71/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRABHJOT SINGH (SHARE HOLDER OF PJ RIGHT MOVE ESTATE BUILDWELL PVT. LTD.) V/S ROC KANPUR
UNDER SECTION	252 (1) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ravi Kumar Singh, Adv. *: For the Petitioner*

Sh. Shivendra Bahadur Singh, CGSC *: For the ROC*

Sh. Gaurav Mahajan, Sr. S.C. *: For the I.T. Deptt.*

ORDER

Ld. Counsels representing the parties are present.

- 1.** In this case, the report on behalf of ROC has already been filed, to which the rejoinder has also been filed by the Petitioner.
- 2.** There is no report filed on behalf of the Income Tax Department, and right to file the same was already struck off in terms of an order dated 16.04.2024.
- 3.** Let the matter be adjourned for final hearing on 13th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

9th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*